

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 427**  
**CA/161/ND/2019, CA/190/ND/2018,**  
**IA/4584/ND/2023, IA/4548/ND/2023 IN**  
**IB/821/ND/2018**

**IN THE MATTER OF:**

Shanti Lal Sole Proprietor of M/s Jainsons (India)	...	Applicant
Versus		
Jasper Engineers Pvt Ltd.	...	Respondent

**Under Section 9 of IBC, 2016.**

**Order delivered on 26.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**  
**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **22.05.2024**.

**Sd/-**  
**(Court Officer)**